

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/02797/2020

This the 16th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Mohammad Shaban Shergojri, Aged 48 years, S/o Ghulam Ahmad Shergojri, R/o Shadipora, Tehsil Drugmulla, District Kupwara.
2. Khalid Rasheed Wani, Aged 42 years, S/o Abdul Rasheed Wani, R/o Shumnag, Tehsil Trehgam, District Kupwara.
3. Mohammad Amin Wani, Aged 43 years, S/o Ghulam Hassan Wani, R/o Trehgam, Tehsil Trehgam, District Kupwara.
4. Parmeet Singh, Aged 42 years, S/o Omkar Singh, R/o Deedarpura, Tehsil Qaziabad, District Kupwara.
5. Javeed Ahmad Khoja, Aged 45 years, S/o Nazir Ahmad Khoja, R/o Teetwal, Tehsil Karnah, District Kupwara.
6. Abdul Majeed Lone, Aged 42 years, S/o Abdul Khaliq Lone, R/o Budnambal, Tehsil Kralpora, District Kupwara.
7. Zahoor Ahmad Wani, Aged 44 years, S/o Ghulam Rasool Wani, R/o Chogal, Tehsil Handwara, District Kupwara.
8. Mohammad Yousuf Lone, Aged 43 years, S/o Khazir Mohd Lone, R/o Kalaroose, Tehsil Kupwara, District Kupwara.
9. Abdul Hamid Mir, Aged 44 years, S/o Habibullah Mir, R/o Awoora, Tehsil Kupwara, District Kupwara.
10. Fayaz Ahmad Sheikh, Aged 42 years, S/o Ali Mohammad Sheikh, R/o Gufabal, Tehsil Kralpora, District Kupwara.
11. Javaid Ahmad Ganie, Aged 42 years, S/o Ghulam Mohi-ud-Din Ganaie, R/o Pohrupeth, Tehsil Langate, District Kupwara.
12. Altaf Hussain Ganaie, Aged 42 years, S/o Mohammad Munawar Ganaie, R/o Kachri, Tehsil Langate, District Kupwara.
13. Mushtaq Ahmad Lone, Aged 40 years, S/o Ghulam Ahmad Lone, R/o Anderhama, Tehsil Drugmulla, District Kupwara.
14. Reyaz Ahmad Malik, aged 42 years, S/o Ghulam Ahmad Malik, R/o Gulgam, Tehsil and District Kupwara.

15. Reyaz Ahmad Tantray, aged 41 years, S/o Mohammad Ibrahim Tantray, R/o Cherkoot, Tehsil and District Kupwara.
16. Fayaz Ahmad Mir, aged 44 years, S/o Wali Mohad Mir, R/o Harveth, Tehsil Qaziabad, District Kupwara.
17. Ashiq Hussain Lone, Aged 42 years, S/o Ghulam Ahmad Lone, R/o Gulgamgam, Tehsil and District Kupwara.
18. Mohammad Shafi Tancha, Aged 43 years, S/o Shamsuddin Tancha, R/o Reshiwari Awoora, Tehsil and District Kupwara.
19. Nazir Ahmad Bhat, Aged 49 years, S/o Ghulam Qadir Bhat, R/o Kalaroose, Tehsil and District Kupwara.
20. Mohammad Ashraf Lone, Aged 42 years, S/o Ghulam Qadir Lone, R/o Padergund, Tehsil Vilgam, District Kupwara.
21. Hafizullah Lone, Aged 48 years, S/o Khazir Mohammad Lone, R/o Radbugh, Tehsil and District Kupwara.
22. Farooq Ahmad Lone, Aged 43 years, S/o Mohammad Afzal Lone, R/o Gugloosa, Tehsil Trehgam, District Kupwara.
23. Mohammad Ashraf Khan, Aged 50 years, S/o Mohd Jaffer Khan, R/o Maidan Chogal, Tehsil Handwara, District Kupwara.
24. Manzoor Ahmad Shah, Aged 43 years, S/o Mohammad Maqbool Shah, R/o Warnaw Lolab, Tehsil Lalpura, District Kupwara.
25. Javeed Ahmad Lone, Aged 44 years, S/o Mohammad Sabir Lone, R/o Sogam, Tehsil Sogam, District Kupwara.

.....Applicants

(Advocate: Mr Onkar Singh)

Versus

1. State of Jammu and Kashmir through, Commissioner/Secretary to Govt., Forest Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Forest Protection Force, J&K, at Srinagar.
3. Joint Director, Forest Protection Force, Kashmir, at Srinagar.
4. Administrative Officer, Director Forest Protection Force, J&K Srinagar/Jammu.
5. Public Law Officer, Director Forest Protection Force, J&K Srinagar/Jammu.

..... Official Respondents

6. Bashir Ahmad Kumar, Service Code G.D. No. 0852.
7. Afroze Ahmad Teli, Service Code G.D. No. 0765.
8. Zaffar Manzoor, Service Code G.D. No. 0796.
9. Ishfaq Hussain Mugloo, Service Code G.D. No.0791.

10. Ghulam Rasool Shah, Service Code G.D. No.0797
11. Mohd Farooq Malik, Service Code G.D. No. 0815.
12. Arshid Hussain Mir, Service Code G.D. No.0808.
13. Aashiq Rashid Khan, Service Code G.D. No.0837.
14. Fayaz Ahmad Zargar, Service Code G.D. No.0798.
15. Abdul Rashid Magray, Service Code G.D. No.0816.
16. Riyaz Ahmad Bhat, Service Code G.D. No.0853.
17. Parvez Ahmad Wani, Service Code G.D. No.0786.
18. Jalil Ahmad Bhar, Service Code G.D. No.0817.
19. Ayaz Ahmad, Service Code G.D. No.0844.
20. Mushtaq Ah Shiekh, Service Code G.D. No.0781.
21. Gh Raebani Kassana, Service Code G.D. No.0824.
22. Mohd Amin Khan, Service Code G.D. No.0844.
23. Fayaz Ahmad Reshi, Service Code G.D. No.0772.
24. Mohd Amin Bara, Service Code G.D. No.0814.
25. Mohd Ashraf Bhat, Service Code G.D. No.0855.
26. Mohd Sidiq Matta, Service Code G.D. No.0835.
27. Mohd Abbas Balti, Service Code G.D. No.0794.
28. Ghulam Hassan Lone, Service Code G.D. No.0842.
29. Shabir Ahmad Malik, Service Code G.D. No.0780.
30. Mohammad Rafiq Dar, Service Code G.D. No.0940.
31. Nisar Ahmad Lone, Service Code G.D. No.0838.
32. Manjeet Singh, Service Code G.D. No.0949.
33. Mushtaq Ahmaed Mir, Service Code G.D. No.0943.
34. Mohd Hussain Mir, Service Code G.D. No.0910.
35. Kulbir Singh, Service Code G.D. No.0946.
36. Bashir Ahmad Khan, Service Code G.D. No.0976.
37. Showkat Ali Shameem, Service Code G.D. No.0934.
38. Riyaz Ahmed Khatana, Service Code G.D. No.0882.
39. Nazir Ahmed Hajam, Service Code G.D. No.0897.

.....Private Respondents

(Advocate:- Mr. Amit Gupta, A.A.G.)

O R D E R
[O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicants submits that the applicants have filed present OA seeking issuance of direction to the respondents to fix the seniority and frame the seniority list of the Forest Protection Force Guards of District Kupwara at District Level and to effect the promotions of the applicants to the next higher post of Deputy Inspectors at district level and further to implement the J&K Civil Services Decentralization and Recruitment Rules, 2010 while framing the seniority list.

2. During course of arguments, learned counsel for the applicant submits that the applicants would be satisfied if a direction is given to the respondents to consider and decide the representation of the applicants dated

26.06.2018 (Annex. A/N) by passing a reasoned and speaking order within a stipulated period of time.

3. In view of the submissions made by learned counsel for the applicant seeking limited direction, the O.A. is disposed of with a direction to the respondents to decide the representation of the applicant dated 26.06.2018 (Annex. A/N) by passing a reasoned and speaking order in accordance with the relevant rules and intimate the same to the applicants, within a period of two months from the date of receipt of a certified copy of this order.

4. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

5. No order as to cost.

(ANAND MATHUR)
MEMBER (A)

ss/-

(RAKESH SAGAR JAIN)
MEMBER (J)